GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

RAJYA SABHA UNSTARRED QUESTION NO. 1901

ANSWERED ON 02.08.2022

ACTION PLAN TO PROMOTE RENEWABLE ENERGY

1901. SHRI VIJAY PAL SINGH TOMAR SHRI HARNATH SINGH YADAV

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has formulated any action plan to promote the use of new and renewable sources of energy in order to check global warming and bring down carbon emissions; (b) if so, the details thereof;
- (c) if not, the time limit fixed for formulating such an action plan; and
- (d) the names of States and places where such plants are likely to be set up across the country, State/location-wise?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) to (c) In line with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards achieving 500 GW of installed electricity capacity from non-fossil sources by 2030.

The Government has taken several steps to promote renewable energy in the country. These include:

- Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- Declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2029-30,
- Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- Setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- (d) The details of renewable energy capacity (including large hydro) under various stages of implementation in the country are given in **Annexure.**

Annexure referred to in reply to part (d) of Rajya Sabha Unstarred Question No. 1901 for 02/08/2022 regarding 'Action plan to promote renewable energy'

<u>Details of renewable energy capacity (including large hydro) under various stages of implementation in the country</u>

I. Solar Power:

S. No	State	Capacity (MW)
1	Andhra Pradesh	2250.00
2	Assam	55.00
3	Bihar	255.00
4	Chhattisgarh	1861.76
5	Gujarat	6118.33
6	Karnataka	2181.00
7	Kerala	312.63
8	Ladakh	20.00
9	Madhya Pradesh	1925.00
10	Maharashtra	2196.64
11	Mizoram	20.00
12	Odisha	40.00
13	Rajasthan	23541.98
14	Tamil Nadu	935.02
15	Telangana	101.00
16	Uttar Pradesh	527.00
17	Uttarakhand	160.00
18	West Bengal	145.00
19	Anywhere in India	6060
Total		48705.36

II. Wind Power:

Sl.no	State	Capacity (MW)
1	Gujarat	4176
2	Tamil Nadu	2042
3	Maharashtra	775
4	Karnataka	3586
5	Madhya Pradesh	424
6	Rajasthan	556
		11559

III. Small Hydro Power:

S. No.	State	Capacity (MW)
1	Arunachal Pradesh	4.65
2	Gujarat	23.91
3	Himachal Pradesh	183.09
4	UT of Jammu & Kashmir	20.15
5	UT of Laddakh	9.25
6	Karnataka	16.45
7	Kerala	37.5
8	Madhya Pradesh	7.6
9	Maharashtra	8.35
10	Meghalaya	25.5
11	Mizoram	8.5
12	Nagaland	1
13	Punjab	1.75
14	Uttar Pradesh	1.5
15	Uttarakhand	51.5
Total		400.70

IV. <u>Large Hydro:</u>

SLNO	State	Capacity MW)
1	Andhra Pradesh	2160
2	Arunachal Pradesh	2000
3	Assam	120
4	Himachal Pradesh	2010
5	Jammu & Kashmir	3099.5
6	Kerala	100
7	Madhya Pradesh	400
8	Maharashtra	80
9	Punjab	206
10	Sikkim	1037
11	Tamil Nadu	500
12	Uttarakhand	2271
13	West Bengal	120
		14103.50